

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/670/(IB)/2017
NAME OF THE PETITIONER(S) : STANBIC BANK GHANA LTD
NAME OF THE RESPONDENT(S) : RAJKUMAR IMPEX PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
1.	ANIRUDH KRISHNAN P.R. VANDANA	Counsel for Petitioner	Jdh
2.	Preeti S. Ham for S.R. Rajagopal	Counsel for Respondent	Preeti

ORDER

Counsel for petitioner present. Counsel for respondent present. Counsel for petitioner prayed for time for filing additional affidavit in relation to the pleadings stating that the affidavit is yet to be received from Ghana. Time is enlarged at request for hearing submissions by both the sides. Put up on 19.02.2018.

-sd-
(S VIJAYARAGHAVAN)
Member(Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc